

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No : -  
Petition No : CP/155(CHE)/2021  
Name of Petitioner :  
& : Cameron Manufacturing India Ltd  
Name of Respondent :  
Section : Sec 131 of CA, 2013

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**ORDER**

Present: Ms. Raghasudha, Ld. Counsel for Petitioner.  
Mr. Avinash Krishnan Ravi, Ld. Counsel for RoC.

Report is still awaited.

List the Petition for report/hearing on **11.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]  
MEMBER (JUDICIAL)**